

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 23rd February, 2017

No.HC.VII-167 (Pt.-I)/2014/752 /A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to attend a three day Workshop on '*Forensic Documents*', scheduled to be held from **April 10 to 12, 2017** at the S.V.P. National Police Academy, Hyderabad-

Sl No.	Name	Designation	Postal Address	Fax No., Mob. No. & e-mail
1.	Shri Tridib Kumar Bhattacharjee	Addl. District and Sessions Judge, Cachar, Silchar	O/o the Addl. District & Sessions Judge, Cachar, Silchar, Pin- 788001	Mob. No. -094350-22713 Fax No. -03842-233860 e-mail: silchar.session@gmail.com trdpkbhattacharjee@gmail.com
2.	Dr. Manash Barua	Civil Judge & Asstt. Sessions Judge, Nalbari	O/o the District & Sessions Judge, Nalbari, Pin- 781335	Mob. No. -094354-87959 Fax No. - 03624-224067 e-mail : rbaruah22@gmail.com dj-nalbari@nic.in

Further, Hon'ble the High Court has been pleased to keep the following Judicial Officer as reserved nominee for the aforesaid programme -

Sl No.	Name	Designation	Postal Address	Fax No., Mob. No. & e-mail
1.	Smti. R. Vanlalchami	Chief Judicial Magistrate - cum-Senior Civil Judge, Aizawl District	O/o the Aizawl District Court, Treasury Square, Aizawl, Mizoram, Pin- 796001	Mob. No. - 096121-52947 Fax. No.- 03892-329724 e-mail: choty02@yahoo.com djaizawl@gmail.com

The nominees are to proceed for the workshop only after receiving confirmation of acceptance of their nominations from the National Police

Academy. The Officers whose nominations are accepted are required to report at the Academy by the evening of April 09th, 2017 i.e. one day before the commencement of the workshop.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-I)/2014/ 753 - 772 /A dated 23 .02.2017

Copy forwarded for information and necessary action to:

1. The Director, SVP National Police Academy, Hyderabad.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action.

The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

6. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Cachar, Silchar / Nalbari. **He / she is requested to inform the nominated Judicial Officer of his / her respective District accordingly.**
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. **He is requested to inform the concerned Judicial Officer accordingly.**
10. The Assistant Director (F.Sc.) & Workshop Director, SVP National Police Academy, Hyderabad.
11. Shri Tridib Kumar Bhattacharjee, Addl. District and Sessions Judge, Cachar, Silchar
12. Dr. Manash Barua, Civil Judge & Asstt. Sessions Judge, Nalbari
13. Smti. R. Vanlalchami, Chief Judicial Magistrate -cum-Senior Civil Judge, Aizawl District, Aizawl, Mizoram.

The nominated participants are advised to visit the website of SVP National Police Academy from time to time to get information about the programme.

The workshop is residential and the participants of the workshop will be accommodated in the campus. The expenditure to be incurred on boarding and lodging of the participants will be met by the Police Academy. However, the expenditure on account of travel of officers for attending the workshop will be borne by the respective State Government organizations. The dress order for the workshop participants is Civvies i.e.

shirt (full sleeves), Trouser & tie for gentlemen and salwar kameez / saree / Business suit for ladies.

Transport from Hyderabad Airport / Railway Station to the Academy and back will be provided by the Academy.

14. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
15. The Administrative Officer, Judicial Academy, Assam.
16. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court immediately.
17. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
20. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

22.2.17
Registrar (Judicial)